

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 2112/2001

This the 1st day of August, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Shri B.K. Guha son of Late Sh. Biraj Kumar Guha employed as Postal Assistant of Balasore Postal Division, on deputation to the Army Postal Service as Warrant Officer and presently posted in teh Account Section of I C.B.P.O. (Central Base Post Office) New Delhi, residing at Old APS Colony Delhi Cantt, address for service of notices C/o Sh. Sant Lal, Advocate, C-21(B) New Multan Nagar, Delhi - 110056. Applicant (By Advocate: Sh. Sant Lal)

Versus

1. The Union of India, through the Secretary Ministry of Communication, Dept. of Posts Dak Bhawan, New Delhi - 110001.

2. The Chief Postmaster General, Orissa Circle Bhubaneshwar - 751001.

3. The Sr. Postmaster Balasore H.O. Balasore - 756001.

4. The Director of Accounts (Postal) Cuttack - 753005.

5. The Additional Director General Army Postal Service 56, A.P.O. New Delhi.

(By Advocate: Sh. Arun Bhardwaj)

.... Respondents

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Respondents have placed on record a letter whereby the respondents have agreed to grant the relief sought for by the petitioner. So in terms of the letter dated 30.7.2001 OA stands allowed. Respondents are directed to implement the order within a period of 2 months from the date of receipt of a copy of this order.

(KULDIP SINGH)
Member (J)

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